

Date : 28/7/2014

Respected Sir,

We strictly oppose the Proposal of Consultation Paper No.7/2014 dated 23rd June, 2014 titled 'Regulatory Framework for Platform Services'.

As it is well known that LCO'S are known thru Local Video Channels only. The business of LCO was started 25 years before with local channels only. So without local channels LCO will not be able to survive.

Shutting of these Local Video channels will cause the end to their Identity ultimately closing down their Business.

It seems that this consultation paper has been brought in favor of BIG MSO'S, BROADCASTERS & DTH PLAYERS to benefit them which will create unemployment of LCO'S. As subscribers will move to DTH platforms. Local channels are very important for subscribers.

Since closing down the businesses of LCO'S will directly benefit DTH PLAYERS. We understand this is being done Intentionally to benefit DTH PLAYERS by TRAI.

We strictly oppose this proposal.

Best Regards

Ajit Singh Baveja

LCO Indore (M.P)

HandHeld : +91 99 26 66 6100

email : ajitsbaveja@gmail.com